

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 195 of 2013

Dated 8th July , 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**Arun Kumar Datta Appellant(s)
Versus
Delhi Electricity Regulatory Commission & Anr ... Respondent(s)**

Counsel for the Appellant (s) : Ms. Swapna Seshadri
Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R.1
Mr. Vishal Anand,
Mr. Gaurav Dudeja for R-2

ORDER

At the request of the learned counsel for the Appellant, post the matter for further hearing on **23rd July, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

vt